

Annexure-4

Name of the Corporate Debtor: RNM Infra Private Limited ; Date of Commencement of CIRP: 21st January, 2020; List of Creditors as on: 13th February, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	India Infoline Finance Limited	04.08.2020	31,34,639	31,34,639	Unsecured Creditor	-	No	3.17	-	-	-	-	
2	Indiabulls Consumer Finance Limited [Formerly I V L Finance Limited]	24.02.2020	26,13,259	25,93,215	Unsecured Creditor	-	No	2.63	-	-	20,044	-	
3	ICICI Bank	07.09.2021	1,96,62,013	1,89,92,456	Unsecured Creditor	-	No	19.23	-	-	6,69,557	-	Refer notes below.
Total			2,54,09,911	2,47,20,310	-	-	-	25.03	-	-	6,89,601	-	

Notes

The document submitted by ICICI Bank along with Form-C, ICICI Bank has mentioned that the bank is having security interest on the property situated at Holding No. 178(79) Mukherjee para Road, P.O. Chatra, Serampore, Ward No. 19, Serampore, Hooghly - 712204 of the Corporate Debtor but the details of security interest was under verification by the IRP due to non-submission of documents with regard to the property.

Upon verification and based on the additional documents submitted by ICICI Bank, it was found that the above mentioned property which is mortgaged to the bank is the personal property of the Directors and does not belong to the Corporate Debtor.

Therefore, on the basis of the above stated facts it was concluded that ICICI Bank is an unsecured financial creditor of the Corporate Debtor.